

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 144 of 2021 (SZ)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the News item published in the Times of India, Eenadu Newspaper Edition Dated: 15.04.2021, "Squatters gone, but Cooum till a dump", The Times of India Newspaper, Chennai edition dated: 01.06.2021, "Waste is segregated, but not cleared from Cooum in Otteri", the Hindu "Newspaper, Chennai dition dated: 20.06.2021, "Encroachments are back along the Cooum in Chetpet."
...Applicant(s)

Versus

1. The Chief Secretary to Govt. of Tamil Nadu, Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
2. The Principal Secretary to Government, Public Works Department,
Govt. Secretariat, Fort St. George Chennai,
Tamil Nadu – 600 009.
3. The Additional Secretary to Government of Tamil Nadu, Revenue and Disaster Management Department,
Govt. Secretariat, Fort St. George Chennai,
Tamil Nadu – 600 009.
4. The Principal Secretary to Govt. of Tamil Nadu, Health and Family Welfare Department,
Govt. Secretariat, Fort St. George Chennai,
Tamil Nadu – 600 009.
5. The Secretary to Govt. of Tamil Nadu,
Department of Environment, Climate Change & Forests, Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.
6. Additional Chief Secretary to Govt. of Tamil Nadu, Municipal Administration and Water Supply Department, Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu – 600 009.


V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

7. The Principal Secretary to Govt. of Tamil Nadu,
Highways and Minor Ports Department,
Govt. Secretariat, Fort St. George Chennai,
Tamil Nadu – 600 009.
8. Engineer in Chief (Water Resources Organisation) And
Chief Engineer (General)
Public Works Department, Chepauk,
Chennai – 600 005.
9. The Chairman,
Tamil Nadu Pollution control Board, No. 76,
Anna Salai, Guindy, Chennai, Tamil Nadu –
600 032.
10. The Member Secretary,
Chennai Rivers Restoration Trust, 6.103,
Dr. D.G. S. Dinakaran Salai,
Raja Annamalaipuram, Chennai – 600 028.
11. Tamil Nadu Highways Department, Rep.
by its Director General,
No. 76, Sardar Patel Road, Guindy,
Chennai – 600 025.
12. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director, No.
1, Pumping Station Road,
Chintadripet, Chennai – 600 031.
13. The District Collector,
Chennai District,
District Collectorate Office, No. 62,
Rajaji Salai, 4th Floor, Chennai –
600 001.
14. Greater Chennai Corporation, Rep.
by its Commissioner, Ripon
Building,
Chennai 600 003. Respondent(s)

INDEPENDENT REPORT FILED ON BEHALF OF CMWSS BOARD

I, V.G. Ramaswami S/o. V. Guruswami, Hindu, aged 58 years working as Superintending Engineer (Central/ Co-ord) of Chennai Metropolitan Water Supply and Sewerage Board having office at 2nd floor, Urban Administrative Building, MRC Nagar, Chennai 600 028 do hereby solemnly affirm and sincerely state as follows:


V.G. RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

1. I am the Superintending Engineer (Central/ Co-ord) of the Chennai Metropolitan Water Supply and Sewerage Board and as such I am well acquainted with the facts and circumstances of the case.
2. I am filing this status report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai – 28, as per the orders issued by the Hon'ble National Green Tribunal, Chennai on 12.11.2021.
3. I hereby submit the status of works carried out by Chennai Metropolitan Water Supply and Sewerage Board for the mitigation of sewage outfalls into Adyar river in Chennai city. The progress of works are detailed below:

Adyar River Restoration Project from Origin to Mouth:

CRRT Board has approved 56 sub projects of short term plan at a cost of Rs.555.46 Crores to be implemented by various implementing agency / line department under Phase-III of Adyar River restoration origin to mouth for plugging of sewage outfalls into Adyar River. Out of 56 sub projects, 14 sub projects are to be implemented by CMWSS Board and the administrative sanction has already be accorded vide MA&WS (MC1) Department GO(MS) No.72 dated 12.07.2017 to a value of Rs. 123.19 Crores.

Of the original 14 sub projects (7 nos of I&D works and 7 nos of Modular STPs) prepared for the mitigation of sewage outfalls within Chennai city into River Adyar, CMWSSB after detailed investigation, modified the original proposals by diverting the intercepted sewage to its nearest sewage pumping stations or to the nearest sewerage collection system and finally proposed as 7 nos of Interception and Diversion works and 2 nos of Modular STP works arriving total no of works as 9 works. Out of 9 works, 7 works are under execution. Work order has been issued for 1 no of I&D work and for balance 1 no of Modular STP undertaken by CMWSSB for Kundrathur Town Panchayat, the tender is under tender evaluation. The progress of ongoing works are detailed below:

Sl. no	Description of Work	Physical progress of works %	Expected Date of Completion
1	Package 1 – Adyar & Kotturpuram	87	28.02.2022
2	Package 2 - I & D - Greenways Road & Kotturpuram TNSCB	Proposal dropped. (TNSCB proposed to demolish and reconstruct new Kotturpuram slum tenements & 3 nos of SWD in Greenways avenue is carrying only rain water)	


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 Chennai - 600 002.

Sl. no	Description of Work	Physical progress of works %	Expected Date of Completion
3	Package 3 - I & D - Nandanam Extension, Turn Bulls Road & Radhakrishnapuram Slum	96	31.01.2022
4	Package 4 - I & D - Mambalam Canal	45	28.02.2022
5	Package 5 - I & D - Guindy & Ekkattuthangal	94	31.01.2022
6	Package 6 - I & D - SamiyarThottam, Jafferkhanpet & MGR Drain	75	28.02.2022
7	Package 7 - I & D - Manapakkam	Original proposal revised. Tender under evaluation	
8	Package 8 - Modular STP - Kotturpuram	47	09.06.2022
9	Package 9 - Modular STP - Mambalam Canal (P1)	Proposal dropped due to enlargement of sewer and improvement of pumping main taken up under CRRT - Phase I - Plugging of outfalls under Adyar drains project.	
10	Package 10 - Modular STP - Mambalam Canal (P2)	47	04.05.2022
11	Package 11 - Modular STP - MGR drain	Original proposal of Modular STP has been dropped. Revised proposal for I&D works, work order issued on 09.09.2021. Preliminary survey works are under progress.	
12	Package 12	Proposal dropped due to ongoing sewerage schemes in Manapakkam and Ramapuram & upcoming UGSS proposals in Nandambakkam.	
13	Package 13		
14	Package 14		
15	Package 15 - Modular STP - Kundrathur drain	Tender under evaluation.	

On completion of the above works, CMWSSB will be plugging 39 nos of Sewage Outfalls into River Adyar within Chennai city. The ongoing works are programmed to be completed by 2022 and balance works which are tendered out and under preparation are programmed to be completed by 2024.


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 Superintending Engineer
 C.M.W.S.S. Board
 Chennai - 600 002.

CMWSSB has completed the Under Ground Sewerage Schemes for Porur and is also currently executing the Under Ground Sewerage Schemes to Manapakkam, Ramapuram and Mugalivakkam. On completion of these UGS schemes in 2023, CMWSSB will be providing Sewage Connections to all residents of these area through "Illam thorum Innaippu" Scheme by which the unauthorized letting out of Sewage by the residents into the Strom Water Drains will be arrested.

The action taken by CMWSS Board for the mitigation of Sewage Outfalls for prevention of pollution of Adyar river and the status of the ongoing works is hereby submitted before the Hon'ble Green Tribunal for consideration.



V.G.RAMASWAMI, B.E.,
Superintending Engineer
C.M.W.S.S. Board
Chennai - 600 002.

Solemnly affirmed at Chennai
on this 10th day of January 2022 and
Signed his name in my presence

Before me
Kg E No 702/2006
(K. Gopi)
No. 16, Law Chambers
High Court Building
Ch-104
Advocate, Chennai.

Before the National Green Tribunal (Southern Zone)

Chennai,

O.A.No. 144 of 2021 (SZ)

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MOTU Based on the News item
published in the Times of India,
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Cooum in Otteri", the Hindu
"Newspaper, Chennai dition dated:
20.06.2021, "Encroachments are
back along the Cooum in Chetpet."

: Applicant

Vs.

Chennai Metropolitan Water Supply
and Sewerage Board (CMWSSB)
represented by its Managing
Director, Santhome Road, MRC
Nagar, Chennai – 28.

: Respondent

REPORT FILED BY 12TH RESPONDENT

G.JANAKIRAMAN
Counsel for 12th Respondent